I shall first put the Motion moved by Shri Bhishma Narain Singh, duly seconded by Shri Kalpnath Rai, to vote.

The question is:

"That Shri Shyam Lai Yadav be chosen as the Deputy Chai.rman of the Rajya Sabha." *The motion was adopted.*

MR. CHAIRMAN: I declare that Shri Shyam Lai Yadav has been chosen as the Deputy Chairman of the Rajya Sabha. {Interruptions}.

SHRI PILOO MODY: Mr. Chairman, Sir, this is not the procedure. {Interruptions}.

MR. CHAIRMAN: I will suggest that the Leader of the House and the leaders of the various groups may say something.

SHRI ERA SEZHIYAN (Tamil Nadu): Sir, the Leader of the House is absent.

MR. CHAIRMAN: Before I call the various leaders, Mr. Piloo Mody, may I say a few words?

SHRI PILOO MODY: Yes, of course. You always take precedence over us.

FELICITATIONS TO THE DKPLTY CHAIRMAN..

MR. CHAIRMAN: May I, Mr. Shyam Lai Yadav, welcome you again as the Deputy Chairman of this House? You have been of immense help to me and I hope that you will have just as successful a term as you had before. I am glad to see that in spite of the fact that there was opposition to you, you have been received with open arms by Mr. Piloo Mody. {Interruptions} But you have to be very careful of his bear hug. {Interruptions}

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): Sir,... {Interruptions}

SHRI PILOO MODY (Gujarat): First from this side.

AN HON. MEMBER: You are not the Leader. {Interruptions} From this side, fir^st, (Interruptions)

SHRI PILOO MODY: It is always our prerogative.

MR. CHAIRMAN: We will ask Mr. Yadav. {Interruptions}

SHRI PILOO MODY: We cannot surrender this prerogative. *{Interruptions}*

SHRI A. P. SHARMA: I do not think you are going to change the procedure.

MR. CHAIRMAN: This is hardly a. point of order; it is a poilat of disorder, because I do not know how.

SHRI PILOO MODY: It is not a question of point of order; it is a question of prerogative. It is our prerogative. (Interruptions) Let us do it. (Interruptions)

SHRI A. P. SHARMA: Mr. Shyam Lai Yadav has not only been an important Member of this House but he ha's a very close association with the politics of the country. Sir, he became Deputy Chairman in 1980 and he performed his duties as Depuiy Chairman of the Rajya Sabha efficiently and impartially. Sir, he comes from the biggest and most important State of our country, nanvely, Uttar Pradesh.... {Interruptions}

SOME HON. MEMBERS: Why? {Interruptions}

SHRI A. P. SHARMA: He was Minister of Parliamentary Affairs, Industry and 'Labour in Uttar Pradesh. He was General Secretary of the Bharatiya Kranti Dal... {Interruptions} Please sit down. He was General Secretary of the Bharatiya Kranti Dal till susb time this party merged with the Indian National Congress. Although, Sir, we will be losing a very important Member and a strong advocate of our party, we are happy that the House wilt be benefited by his services. {Intefruptions} As far as we are concerned, we would like to assure that he will get all possible cooperation. ...

AN HON. MEMBER: Possible? {Inter-ruptions}

SHRI A. P. SHARMA: All cooperation. «

SHRI B. D. KHOBRAGADE (Maharashtra): Every cooperation.

SHRI A. P. SHARMA: Every cooperation in transacting the business of the House will be given by the party and the

Government. Now, Sir, Shri Shyam Lai Yadav does not belong to any side. He belongs to the whole House, and I wish him all success inihis office as the Deputy Chairman. (Itterntptioiis)

SHRI PILOO MODY: Mr. Chairman, Sir, to begin with, 1 must express my regret, that on this occasion you have behaved exactly as Mr. Shyam Lai Yadav in permitting Mr. Sharma, before you allowed me, to speak (Interruptions)

MR. CHAIRMAN: You represent only 15. He represents so many more.

SHRI PILOO MODY: It does not go by number over here. I have been trying to tell you this for a very long time.

MR. CHAIRMAN: If it went by weight, there is another person I should have asked. (Interruptions)

SHRI PILOO MODY: I am very conscious of it. And if it went by brains also, certainly the Opposition will be first. (/*«-terriiptitons*),

MR. CHAIRMAN: You would have lose on many fronts then.

SHRI PILOO MODY: As I told you earlier, I have no fronts. I am round.

Now, with your permission, I beg to move a vote of congratulations to my friend, Shri Shyam Lai Yadav, on having come and sat with us in spite of being in the bad company of those gentlemen (*Interruption*) and ladies, yes, I see you, Saroj; well, I never forget you.

Sir, it is a happy occasion whenever an officer of this House is elected there is an election, there is rivalry and a vote ultimately determines as to who should come and sit here. I have no doubt in my mind that my good friend\(^\) Shri Shyam Lai Yadav, will continue to be as partisan as he was in the past. But I will only plead with him that now that I have moved closer, I will be able to extend a certain amount of physical control over him, if not moral pressure...

MR. CHAIRMAN: I think something of you may get rubbed off.

SHRI,PILOO MODY: I hope a gre*t deal will rub off; my regret is that there is no chair next to you. . .

MR. CHAIRMAN: 1 would not sil here then.

SHRI PILOO MODY:...otherwise, the whole procedure of the House would improve considerably.

I also want to lake this opportunity of telling Mr. Shyam Lai Yadav that as far a^ we are concerned, he is the Chair in your absence which is after 12 o' clock, and as long as he is in the Chair, we give him all the respect, affection and cooperation that the Chair is entitled to, and I am sure my good friend, over the years, will mature like good wine. I would also like to thank my good friend, Mr. Dinesh Goswami, who was sporting enough to lend his name to our little exercise—the little quarrel which we have been raising with the Government in the manner in which the Deputy Chairman is being chosen and elected. Thi's is something we have protested against yesterday and we will continue to protest against. It is a quarrel between the Opposition and the Government. I want to make it quite clear that in this quarrel between the Government and the Opposition, neither Mr. Shyam Lai Yadav nor Mr. Dinesh Goswami is in any way implicated or involved...

MR. CHAIRMAN: It is very nice of you to say that.

SHRI PILOO MODY: Therefore, I want to assure my good friend, neighbour and colleague that I wish him very happy times in the Chair with the least amount of acrimony and warn him that if he does not behave himself, when he returns to this Chair, I will sit on him.

SHRI DINESH GOSWAMI (Assam): Mr. Chairman, I take this opportunity of heartily congratulating Mr. Shyam Lai Yadav on his election as the Deputy Chairman. I also take this opportunity of thanking the various leaders of the Opposition for proposing my name for the post of Deputy Chairman. If I agreed to contest Mr. Shyam Lai Yadav, it is not because I did not consider him to be fit enough to -hold the post. I have always held him in

• [Shri Dinesh Goswami]

high reverence, but because we thought that as a matter of principle the post ought to have gone to the Opposition and iu order to establish that principle that I decided to put forward my name for the candidature. Mr. Shyam Lai Yadav has a long record of public service with experience of working in various fields; he has been a legislator of long standing, a Minister of one of the most populous and important States of this country, and also as Deputy Chairman he his conducted the proceedings of this House for the last two years with distinction. I on behalf of myself assure hi.Ti my fullest cooperation both as a Member and as a Member of the Panel of Vice-Chairmen, I am sure that under his stewardship the deliberations of the House will continue in the best possible manner as they have continued so long. Thank you.

SHRI P. RAMAMURTI (Tamil Nadu): Mr. Chairman, Sir, I also raise my voice in comgratulating Shri Shyam Lai Yadav on his elevation to this position of Deputy Chairman of this House. T do not want to mar this occasion by non-serious talk. When I say that I congratulate him, 1 do it seriously and sincerely. Now, Sir, I wish that this solemn occasion of congratulating Mr. Yadav was not utilised, was not marred by the remark made by Shri Sharmaji when he said that Uttar Pradesh is the most important State in this country. I would like to point out to him that sentiments like this would lead to the disruption of the country. Every State in this country whether small or big is equal and as important as any other State. And 1 would like to point out to him .. .

SHRI A. P. SHARMA: When Mr. Dinesh Goswami said that why did you not object? (*Interruptions*) He has also said that, *see* the record

(Interruptions)

SHRI P. RAMAMURTI: He said 'populous'. He did not say 'important'. Please understand the difference in English language between population and importance. Importance is different from that. Every State in this country, whether big or small, whether populous or non-populous, is equal and important and its importance does not diminish by virtue of its !

being less populous. Therefore, Sir, without going into this controversy again, I hope that this kind of sentiments will not be expressed in this House so that the country is preserved. At the same time, Sir, all that I would like to tell Mr. Yadav is that, as Mr. Piloo Mody had told him before, he has got to keep the scales even between the two sides. And particularly, as far the Opposition is concerned, he has got to be a little more considerate because we raise points concerning the common man and we want to arraign the Government, we want the corrections to the Government's policy. Therefore, I hope, he would learn the lesson. He has been in many parties. Not only he has been holding many offices but he has been holding io many parites as well, and this experience of being in so many parties also should help him to see that he acts evenly between all these parties. Once again, Sir, I congratulate him.

Deputy Chairman

SHRI J. K, JAIN (Madhya Pradesh): Sir, I am on a point of order. (Interruptions)

SHRI MANUBHAI PATEL (Gujarat): Why do you spoil the atmosphere? (Interruptions)

श्री जे० के० जैन: ग्राप वैठिये। इस तरह के एक ग्रहम मौके के उपर धन्यवाद देते हुये क्योंकि यादव जी उत्तर प्रदेश से हैं इस लिये श्रगर... शर्मा जी ने एक शब्द यह कह दिया कि उत्तर प्रदेश बड़ी स्टेट है... (क्यवधान)...

Sir, I may be permitted. This is not the way. (Interruptions)

मेरे कहने का मतलब यह है कि हम लोगों को खुशी होना चाहिये था कि ए॰ पी॰ शर्मा बिहार के रहने बाले हैं, एक बिहार के रहने बाले व्यक्ति ने उत्तर प्रदेश का स्वागत किया है। तो इस प्रकार की छोटी श्रीर हीन भावना से उनको प्रेरित नहीं होना चाहिये।

श्री भाः देः खोबरागडे : उन्होंने पोइन्ट आफ आर्डर रेज किया है, उस बारे में आप की क्लिंग चाहिये और क-लिंग देने के पहले हमें भी कहना है। Sir, a point of order has been raised and we want to express on that point of order.

MR. CHAIRMAN: No, no. I rule it out. (Interruptions) I rule it out. We must finish this.

SHRI P. RAMAMURTI: If he had said that he comes from Uttar Pradesh, I would never have objected. But only because he has said... (Interruption) Do t interrupt me, Because he said Uttar radesh is the most important State in this country. I objected. (Interruptions)

MR. CHAIRMAN: Please sit down.

भी लाल करण ग्राडवाणी (मध्य प्रदेश) : सभापति जी, मैं अपने दल की भ्रोर से अपनी ग्रोर से श्याम लाल यादव जीको बहुत बहुत बधाई दें। ह कि साब उपसभापति पद के लिये निर्वाचित हुये हैं। इस बात का खेद मुझे अवण्य है, जो खोद ग्रभी-ग्रमी श्री राममर्ति जी ने ैब्यक्त किया ग्रीर जिसके बारे में मैं समझता था कि स्वयं गर्मा जी स्वीकार करेंगे कि बात कहने में कुछ गलती हो गयी। शायद उनका अभिप्राय था कि उस प्रदेश की जनसंख्या सबसे ज्यादा है और उनका अभिप्राय यह नहीं था कि उत्तर प्रदेश बाकी प्रदेशों से ज्यादा महत्वपूर्ण है, लेकिन इस बात को शुद्ध करने के बजाय उसी बात पर ग्राग्रह करते रहना उचित नहीं है। ग्रीर यह कौंसिल भाफ स्टेट्स है जहां पर स्वाभाविक रूप से जितने स्टेटस हैं उनके सदस्य भ्रपने-भ्रपने राज्यों के बारे में सतक हैं भीर धगर यह बात प्रोजेक्ट की जाय कि इस फेडेरेशन में ग्रमक राज्य बाकी सब से ज्यादा महत्वपूर्ण है तो इसकी प्रतिक्रिया होनी स्वाभाविक है। इसलिये यह सोचना कि श्री राममृतिं ने जो कुछ कहा वह इसलिये कि वह हमेशा प्रतिक्रिया करते रहते

हैं, ऐसी वात नहीं है। मैं आप से निवेदन करूंगा कि छाप ग्रगर धरने सदस्यों से भी पंछ लें तो उनको लगेगा कि यह अनद्वैष्यी च्यायस बाफ वर्ड स थी, खासकर जब एक रिटेन स्पीच थी। अगर वे एक्सटेम्पोर बोल रहे होते धीर उसमें कोई ऐसा बाक्य निकल जाता तो उसकी धवहेलना की जा सकती थी, लेकिन जब वे जिखवाकर लाये हैं, जिखित भाषण है तो उसमें ऐसी चीज कभी नहीं होनी चाहिये। खैर, यह एक ब्रलग बात है, लेकिन चुंकि यह कौंसिल बाफ स्टेटन है इसलिये यह बात महत्व की है घीर इसलिये यह परम्परा सरकार को ग्रपनानी नहीं चाहिये कि ध्रमुक प्रदेश वाकी प्रदेशों से अधिक महत्वपूर्ण है।

SHRI NARENDRA SINGH (Uttar Pradesh): Sir, I object to this,

श्री अनन्त प्रसाद शर्मा: चूंकि आड-वाणी जी ने मेरे संबंध में यह वार्ते कही हैं इसलिये में उनसे कहना चाहता हूं कि यह कहना कि उत्तर प्रदेश हमारें देश का एक प्रसिद्ध राज्य है इसके मायने यह नहीं है कि इससे दूसरे राज्यों की अवहेलना होती है। यह तो अपने अपने समझने की बात है। यहां कुछ लोग ऐसे हैं कि हम लोग जो बात भी कहेंगे उसमें वह गलती निकालने की जरूर कोशिश करेंगे। मेरा अभिप्राय किसी राज्य को (अथवधान) आप सुतेंगे या नहीं। आप क्या वह त ज्यादा ईपार्टेन्ट है ?

श्री पीलू मोबी: पहले गलती करते हो फिर दादागीरी करते हो।

SHRI A. P. SHARMA: When there is a serious discussion going on, don't do joking.

SHRI PILOO MODY: Is it a serious discussion?

SHRI A. P. SHARMA; Yes, it is,

[Shri A. P. Sharma]

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मेरे कहने का ग्रिभिप्राय यह है किसी राज्य की ग्रवहेलना करने का नहीं था...

श्री मनभाई पटेल: क्लिंग पार्टी में कोई है जो उनको कंट्रोल कर सके। इतना ग्रच्छा वातावरण बना है, उसको वे विगाड रहे हैं ग्रीर फिर ग्रारोप लगा-येंगे कि विरोधी पक्ष यह सब करता है।

भी ग्रनन्तं प्रसाद शर्माः ग्राप को क्यों इतना दर्द हो रहा है। क्या बोलने की मोनोपोली ग्राप की ही है क्या?

SHRI MANUBHAI PATEL: You are a senior Member.

SHRI A. P. SHARMA: I may be a senior Member or a junior Member, what are you? (Interruptions)

श्री मनभाई पटेल : क्यों ज्यादा गरमी में आ जाते हैं और दूसरों को चांस देते हैं।

SHRI SURESH SHAMRAO KALM-ADI (Maharashtra); The Minister must apologise for his statement,

श्री संभापति : यह बात बहुत ज्यादा बढ़ रही है।

DR. BHAI MAHAVIR (Madhya Pradesh): If that is the attitude, what is the point indulging in this formality?

SHRI SYED SIBTE RAZI (Uttar Pradesh): Sir, no extra importance has been given to Uttar Pradesh. He has just referred to Uttar Pradesh as a famous State. They are unnecessary trying to ... (Interruptions).

श्री लाल करण ग्राडवाणी: वह बात ही खत्म हो जाती अगर वहां से स्वीकृति होती। लेकिन वहां पर आग्रह हो रहा है, बहस हो रही है, तो मैं उन से कहंगा कि वे चाहे तो ग्रपने नेता से पुछ लें या प्रधान मंत्री जी से पुछ लें। ग्राप की रिटेन स्पीच है। क्या सरकार का यही रवैया है?

श्री रामानन्द यादव (विहार): ग्राखिर बार बार उस को दोहराने की क्या जरूरत है ? म्राडवाणी जी, यह भ्राप के लिये शोभा नहीं देता । (व्यवधान)

श्रीलाल कटण ब्राडवाणी: में इतना ही निवेदन करूंगा कि यह कहा गया है कि उपसभापति जो चने गये हैं वह एक बार चने जाने के बाद पुरे सदन के रहते हैं किसी एक दल के नहीं रहते हैं। ग्रीपचारिक रूप से चाहेदल से परित्माग नहीं करते । मैं नहीं समझता पिछलीबार जो इन्होंने किया वह करने की जरूरत है यहां की परम्परा डिप्टी चेयरमैन, डिप्टी स्पीकर को वह नहीं है जो स्पीकर ग्रीर चैयरमन के बारे में कहीं कहीं पर है। लेकिन इसके बावजद यह अपेक्षा जरूर होती है कि दल से ऊपर उठ कर निर्णय करेंगे। मैं आशा करता हं, विश्वास करता हं कि श्री यादव जी इस पद पर, इस ग्रासन पर बैठने के बाद दल से ऊपर उठ कर ग्रपना निर्णय करेंगे। इस बात को ध्यान में रखेंगे कि कोई भी विधान मंडल या कोई भी संसद केवल कानून ही नहीं बनाता साथ ही बहुत महत्वपूर्ण इश्र्स के बारे में ध्यान आकृष्ट करता है। It is a forum for education and building up of public opinion.

इस बात को ग्रगर प्रेजाइडिंग ग्राफिसर ध्यान में रखें that after all the Government has the majority and it will always have its way. At least, the Opposition should also be able to have its way.

इतनी बात ग्रगर ध्यान में रखें कि ग्रपनी बात पूरी रख सकें तो निश्चित रूप से प्रेजाइडिंग ग्राफिसर ग्रपने वक्तव्य का पालन करेगा। मैं फिर से उनको बधाई देता हूं ग्रीर इनके प्रति अपनी शुभकामनाएं प्रकट करता हुं ग्रीर साथ ही पूरे सहयोग का ग्राम्बासन देता हं।

श्रां सदा तिल ब भाई सकर (महाराष्ट्र) : श्रीमन्, मुझे खेद है कि जो बातें होनी जरूरी नहीं श्री ऐसी बातें उठी इस दरमियान में जब कि हम सब...

भा रामानन्द थादव : इन बातों को उठाइये मत । (व्यावधान)

जो तदाणित बागाइतकर : में उम्मीद करता था कि जब कि उपसभापति का चनाव हो चुका है ग्रीर हम सब ग्रिभनन्दन कर रहे हैं उसी प्रकार का माहील रहना चाहिये था वह नहीं रहा, इसका मझे खेद है भीर खेद इसलिये है कि जो दराग्रह सरकारी पार्टी ने उप-सभापति के बारे में रखे वे दूराग्रह कछ बोलने में गलती हो गई ग्रीर इत्रहो बरकरार ःदि रखा गया तो में समझता हं यह मनोवृत्ति, ग्रपोजिशन के साथ जो सरकार सदन में होना चाहिये उसमें वह बाधक होगी । मैं साग्रह प्रार्थना करूंगा कि ग्राप लोग बडी तादाद में हैं ग्राप लोगों की यहां भरकार है, ग्रापकी बहुत बड़ी मैज्योरिटी है इसलिये ग्राप जो करना चाहेंगे वह कार्य होगा । लेकिन वात मनोवृत्ति की है । ग्रगर सरकार को मनोवत्ति यही रखनी है और जिस तरह से माहील ग्रभी बना, इस नहीं समझते वह उचित है।

जहां तक उपसभापित जी के चुनाव, उनकी योग्यता और व्यक्तित्व का सवाल है हम सब परिचित इस दृष्टि से हैं कि पहले भी वह उपसभापित रह चुके हैं। वह विरोधी दल में भी किसी जमाने में थे। इससे हमें यह आ़शा है कि विरोधी दलों के जो अरमान होते हैं और अपने कर्त्तव्य के बारे में उनका जो आग्रह होता है उनको निभाने का वह मौका देंगे क्योंकि उनको इस वारे में अनुभव है। मैं उम्मीद करता हं कि हम सब लोगों के ख्यालात की वह इज्जत करेंगे और अन्ते कार्य को निभायेंगे। हम

सभी का पूरे दिल से, ईमानदारी से उनके साथ सहयोग रहेगा। इस तरह का आश्वा-सन देकर मैं और अपने दल की ओर से उनका स्वागत करता है।

Deputy Chairman

SHRIR. RAMAKRISHNAN (Tamil >ladu): On behalf of my party, All-India Anna DMK I have great pleasure in joining in the felicitations and welcoming Mr. Shyam Lai Yadav as the Deputy Chairman of this House.

Sir, I had the privilege of proposing him last time when he was elected, and T am in that hapy position again today, despite the differences of opinion as to who should be the Deputy Chairman, to have proposed him again.

During the two years that Mr, Yadav has been in the Chair, he has conducted himself with lot of dignity and impartiality. Here and there, whoever sits in the Chair, there may be some scope of some discontentment for some Member or the other; but on the whole he has been very impartial and 1 hope he will continue to guide the destiny of the House in the same manner as before.

Before I conclude, I svould only like to say as a matter of my observation—I am a keen Observer of men—whenever Mr. Shyam I,al Yadav shakes his head, that means the time is up and the Member should sit down, and I hope the Member will see his head always and whenever it starts shaking, it means the time is up

With these few words, I congratulate him once again.

MR. CHAIRMAN; i hope you would not go by the shaking of his head only.

SHRI ARVIND GANESH KULKARNI

(Maharashtra): Sir, on behalf of my Party, and personally, I congratulate Shri Shyam Lai Yadav, for being elected as the Deputy Chairman of this House. He is an experienced Parliamentarian and he has also got the experience of being in a political party. Sir, I would only draw! his attention that a healthy working of democracy requires the active cooperation *itotp*. the Opposition. And a eo.isensus i^>

[Shri Arvind Ganesh Kulkarni]

always to be arrived at between various claims made by the Opposition as well as by the ruling party. That is why, I would request him that he should be more objective and sympathetic in understanding the Opposition's view-point because we have been elected here to act as a check on the Government party. Of coufte, I do not claim that every time, the Opposition would be right. But I hope, the Deputy Chairman will always see that he helps the Opposition to express its views, in the same way as in the case of the Government party. I wish Mr. Shyam La! Yadav a successful career as the Deputy Chairman of this House and on behalf of my Party and on my own behalf, I once again wish him success.

त्रो सर्गन्द्र शर्मा (बिहार): मान्यवर, हम धपनी पार्टी की धोर से धौर अपनी स्रोर से इसे सभा के उपसभापति के परम ब्रादरणीय पद के लिये निर्वाचित होने पर श्री ग्याम लाल यादव जी का हार्दिक ग्रभिनन्दन करते हैं। यादव जी एक बहुत ही अनुभवी और सुप्रसिद्ध सांसद रहे हैं और हमारे राष्ट्रीय जीवन में काफी लोकप्रिय भी रहे हैं। वे आज इस ग्रासन पर निर्वाचित हुए हैं तो सिर्फ इसलिये नहीं कि वे इस देश के एक सबसे बड़े राज्य से आते है, बल्कि शायद वे इस पद पर निर्वाचित होते, यदि वे इसे देश के सबसे छोटे राज्य से भी स्राते। वे अपनी योग्यता और अपने गणों के पर निर्वाचित हुए हैं।

मान्यवर, श्रापं जिस श्रासन पर विराजमान हैं उसके उत्तर न्याय की तुला है और जब अपनी अनुपस्थिति में यादव जी इस जासन पर विराजमान होंगे तो वह न्याय की तला हमेशा उनकी मानसिक प्रक्रिया का संचालन करती रहेगी, हमें ऐसी आशा है। हमारे इस सदन में जो बहुसंख्यक दल है उसकी उद्धोषित नीति है कि सनाज के कमज़ोर तज़कों की विशेष सहायता करना। इस सदन में हम

विरोधी दल कमजोर तबके के हैं। इस-लिये इस नाते हम यादव जी से यह अपेक्षा करेंगे कि वे कमजोर तबकों की विशेष सहायता करें। मान्यवर, हम यादव जी को अपने दल की ग्रोर से सम्पूर्ण सहयोग का ग्राश्वासन देते हैं ग्रीर उनकी सफलता की शभकामना करते हैं।

SHR1 MURASOL1 MARAN (Taaiil NadiiJ: Mr. Chairman, on behalf of DJjK Party, I congratulate Mr. Shyam Lai Yadf\v on his election as the Deputy Chairman. Sir, we saw a keen rivalry belwetfii Mr. Bhishma Narain Singh and Mr. Piloo-Mody as to who should congratulate first. It shows Mr. Shyam Lai Yadav's popu larity among all the party

Sir, when Mr. A. P. Sharma referred to UP as the most important State, he had in his mind the fact that UP is the only State which has produced more number of Prime Ministers in this country. But it is wrong. I will tell you why. The present Prime Minister, Mrs. Indira Gandhi, got elected from U.P, and Andhra Pradesh also. But she resigned her seat from U.P. From that moment, UP ceased to be the most important State.

But, Sir, let us be realistic. What Mr.—< Sharma said is also true. It is a very populous State. It is sending more representatives to the Lok Sabha and the Rajya Sabha. And our Hoifse is not like the American Senate where all the States have only two represnetatives. In that way, he is right. Mr. K. P. S. Menon also said: "India, that is Bharat, that is U.P". This controversy will not arise if, according to Mr. K. P. S. Menon, U.P. is divided into two.

SHRI PILOO MODY: Four, not two.

SHRI MURASOLI MARAN: I would once again recommend, that suggestion of Mr. K. P. S. Menon should be considered.

Sir, I am particularly glad that one from backward classes and one championing the cause of backward classes has been chosen as the Deputy Chairman. Sir, on behalf of my party, I offer him the fullest cooperation. Thank you.

श्री मा ये खोबरागडे : सभापति मह दय, भ्रापने मझे यह मौका दिया बधाई देने के लिये, इसके लिये मैं पहले ग्रापका शक्रिया ग्रदा करता हूं । श्री श्याम लाल यादवजी उपसभापति के पद पर निर्वाचित हो गये हैं, इसके लिये मैं उनको बधाई देता हूं। मेरा उनके साथ काफी दिनों से सहयोग रहा है और जब स वै यहां पर उपसभापति बने उस बक्त से भी उनके साथ मेरा काफी धनिष्ठ सम्बन्ध रहा है। उन्होंने भी हमें, यहां पर, इस सदन में, एक मेम्बर पार्टी होने के वावजूद भी, जिस तरह से हमें अपने विचार प्रकट करने के लिथे मौका दिया, उसके लिये मैं उनको धन्यवाद देना चाहता हं। इसके बाद में यह भी कहना चाहता ह कि यहां पर ऐसे भी ग्रम्स है एक मेम्बर पार्टी वाले, दो मेम्बर पार्टी वाले जिनकी तरफ दुर्लंक्य हो जता है। यह दलक्य नहीं होना चाहिये। At the fag-end of the debate, they are called to speak जब सभी प्वाइंट खत्म हो जाते हैं तो तब मौका दिया जाता है जब कि ऐसा समय आ जाता है कि क्या कहें और जयाः न कहें । मैं श्यामलाल यादवजी से प्रार्थना करूंगा कि उन्हें ऐसे वक्त पर यहां पर सोचना चाहिये, सोच विचार करना चाहिये ग्रौर यह करना चाहिये जो कि स्मालर पार्टीज है, उनको भी अपने विचार, अगर हमेशा न हो सके तो कभी कभी, सबसे पहले या बीच में रखने का मौका देना चाहिये।

मैं कल यहां पर नहीं था जब यह बहुस हुई कि इसमें अपोजीशन का आदमी हो । मैं कहना चाहता हं कि ग्रपोजिशन का आदमी यहां पर होता चाहिये था। जब मैं यह कहा। हतो मैं श्री क्याम लाल यादवजी पर कोई भी, किसी तरह का

ग्रसपर्शन नहीं वरना चाहता है। लेकिन मैं यह कहना चाहता हूं कि मैं भी यहां पर अपोजीशन पार्टीज का डिप्टी चेयर-मैन रहा हं और दसरे आदमी भी रहे हैं। मैं जानना चाहता हूं कि सत्तारुढ दल से कि जितने भी अपोजीशन पार्टी के डिप्टी चेयरमैन रहे हैं क्या उन्होंने कभी कोई गलती की है सरकार के प्रति । वह एक भी मौका वता दें जब कि डप्टी चेय मैन ने सरकार के प्रति कोई ग्रवहेलना की ही, और अगर की है तो मैं यहां पर क्षमा याचना करने के लिये तैयार हं। और नहीं हुई तो फिर ब ज यह जगह बिरोधी दल के प्रतिनिधि को क्यों नहीं की गई?

Deputy Chairman

संसदीय क यं तथा निर्माण और ग्रावास मंत्री (श्री भीष्म नाराधण सिंह) : चनने के बाद ग्रव . . .

श्री माः दे खोबरागडे: चुनने के बाद क्या क्या सवाल नहीं उपस्थित हुए उनके ऊपर भी मैं ग्रा रहा हं।

श्री सैन्धद सिब्ते रजे: क्या यह डिबेट हो रहा है (व्यवधान)

थीं सभापात : ग्राप उनको कांगरा-चुलेट कर रहे हैं या उनका ... (ध्यावधान)

SHRI B, D. KHOBRAGADE: Sir, I don't mind provocation-provocation from any quarter. I am only expressing my views because I was not present yesterday. I am expressing my views on this point and nothing else because I want that my point of view should go on record. I am with Mr. Dinesh Goswami. There was no vot ing. Hjad there been voting, my vote would have gone to Mr. Dinesh Goswami because in principle this post should have gone to the Opposition. j ^.•7^/

And here is a very importknf point. Sir. It has been stated by the hon. MniiS-ter—he has spoken on behalf of the ruling

party—that U.P. is the most important State. Sir, is U.P. only important and other parts of India tire not important? The corollary is that... (Interruptioiis)... Just listen to me. ., .(Intenupiions)... 1 say, just listen to me.

SHRIMATI SAROJ KHAPARDE (Maharashtra); Has our Government ever Kiid that?

(fHierniptions)

SHRI B. D. KHOBRAGADE: I am not yielding. The hon. Minister has said that U.P. is important. The corollary is that o;her parts of India are not important. What is the corollary? When one Minister . saysthat U.P. is important, the corollary is that other parts of India are not important.

MR. CHAIRMAN: He has corrected tiimself. Now, what are you talking, Mr. Khobragade?

SHRI B. D. KHOBRAGADE: This has t)een the theory in this country.

MR. CHAIRMAN: I htink I must ^ay that it has been said so many times. Now, Mr. Khobragade, to repeat it is in bad taste—if I may say so. It has been said so often. Mr. Advani has said it and Mr. < Patel has said it.

SHRI B. D. KHOBRAGADE: The hon, Minister has said so and that is why....

श्रो संयद सिक्त रजो : राई का पर्वत बता रहे हैं जरा सो बात है...(व्यान)

MR. CHAIRMAN: I think I have heard enough.

SHRI B. D. KHOBRAGADE: My friend ihere has supported the ruling Congress "Party but he has asked for the division of U.P, I demand that there should be *smaller States throughout the whole coun-iry including Vidarbha, Telangana, Saura-«hlra, Mahakoshal and other States. I demand today that there should be a second Slates Reorganisation Commission so that lh;re could be formation of smaller Stattf

I extend my full co-operation and support to the newly elected Deputy Chairman, Shri Shyam Lai Yadav.

Deputy Chairman

श्रा शर फहोन शारिक (जम्म और काश्मीर) : ब्रानरेबल चेयरमैन साहब, मैं जनाब यादव साहब को अपनी जमात और ग्रपने मैम्बरों की तरफ से दिल की गह-राइयों से मुबारकवाद देता हूं कि वे हमारे मल्क के इस ग्रजीमतरीन ऐवान में डिप्टी चेयरमैन ग्राये ग्रौर उनकी खुश-किश्मती काबिले रशक इसलिये भी है है ग्रौर वे इसलिये काविले मुवारक हैं कि वे आपके जैसे जलीलूल कद्र अजीमूल मरतवत इन्सान के नायाबी चेयरमैन यहां हो गये और हम सब की खुशकिस्मती है कि स्राप जैसे वे लोग जिन्होंने त्वारीख में श्रपने नक्श साबित किये हैं हमारी रह-नमाई के लिये इस एवा। में मौजद है। हम इनसे सिर्फ इतनी दरख्वास्त करेंगे कि इस हाउस की कार्यवाही के दौरान छोटी-छोटी जो हमारी मसायल हथा करती हैं उनको नरधंदाज न करें ग्रीर हमको हमेशा ग्रपने एतमाद में लेते रहें। मै एक बार फिर धपने दल की तरफ से इनको मबारबाद देता है।

الشوى هويف الدين هارق (جمون

ارد کشمیه): آنریهل چیئرسهن صاحب
میں جقاب یادو صاحب کو اپذی
جماعت اور اپ سمبردن کی طرف نے
دل کی گهرائیوں نے سیارکہاد دیکا
عوں که وہ همارے ملک کے اس
عظیم ترین ایوان سمن ڈیٹی چیئرسمی
آئے اور ان کی خوش اسمتی قابل
رشف اس لئے بیی ہے اور وہ اس لئے
فایا سہرکہاد میں که وہ آپ کے

^{*()} Transliteration in Arabi Script.

جدي جلهل المن عظهم المتهت انسان نائب چهنرمین یهان ه اور هم سب کی خوش قسمتی ہے اب جدسے وہ لوگ جلموں نے تواریخ كو نظا انداز نه كريي اور انے اعتماد میں لیتہ

SHRI AMARPROSAD CHAKRA-BORTY (West Bengal): Mr. Chairman, Sir, I on my own behalf and on behalf of my party echo the same feelings in congratulating and welcoming Mr. Shyam Lai Yadav. I would not like to repeat all Ihose things which have already been discussed and told by the Opposition Members. Sir, I moved my motion with a spirit, on the basis of principle. Sir, 1 hope the Deputy Chairman will look to the smaller parties, as stated by Mr. Khobragade, and we shall be happy if he keeps even the scales of justice and also carries the heritage of Parliament in future. Also, we hope that Mr. Yadav will trectt everybody as 'equal, without making any distinction, in giving him a chance to express his views for his respective party. 1 on behalf of my party and my own behalf congratulate him on his election.

SHRI SANKAR PRASAD MITRA (West Bengal): Mr. Chairman, Sir,...

MR. CHAIRMAN: Not you; the lady Member. Please sit down, Mr. Judge.

DR. SHRIMATI RAJINDER KAUR (Punjab): I on my own behalf and on behalf of ray party congratulate Mr. Yaday <m his re-election to the post of Deputy

Chairman of this House. I am sorry that I will have to point out that one word vitiated the whole atmosphere. I thint the big parties should have a big heart. The more highly placed you are, the bigger heart you should have. It would have been better if the Minister would have stood up and withdrawn the word. What there? There was nothing if the word bad been withdrawn. But anyhow I leave the matter there. I wish Mr. Yadav ns Deputy Chairman of the House would behave to a more impartial way than he did last lime. By that. I do not mean that he did not act impartially. The ruling party is in a majority. They can just get justice by the strength of their number even. But if ever there is any occasion, the scale should be tilted on the side of the Opposition. Because of their numerical minority, they cannot have justice in the House unless the scale is tilted towards the Opposition. I hope Mr. Yadav will not only behave in an impartial manner but will appear to have behaved to the fn!^ -:'.'is-faction of the Opposition.

Deputy Chairman

Thank you.

SHRI GULAM MOHI-UD-DIN SHAWL (Jammu and Kashmir): Mr. Chairmun. Sir,...

MR. CHAiRMAN: [think at thi«. rate Mr. Yadav will be completely buried under the congratulations.

SHRI **GULAM** MOHI-UD-DINJ SHAWL; It is good. Sir.

On my own behalf and on behalf of the National Conference, I heartily cc«ig-ratulate Mr. Shyam Lai Yadav on beiog elected for the high post. He has second time to this conducted himself for the last two years with dignity, honour and decorum impartiality. He deserved I this post and 1 have every joy and pleasure in congratulating him. Sir. one thing Is there. As far as this numerical minority or numerical majority is concerned, there at least it is in his hands. When he sits in the Chair just like a Judge, he should not attach any importance to that numerical majority or have any other opinion about the numerical minority. I hope that he will conduct himself with impartiality.

[Shri Gulam Mohi-ud-din Showal]

It is not as my colleague has said that he discharges his duties with impartiality. It is all the more important that he appears to be impartial. I express my congratulations and joy, and at the same time extend to him full co-operation and wish him well.

1 P.M.

MR. CHAIRMAN: That is one more party. I do not know how many parties are speaking. Mr. Sankar Prasad Mitra, you belong to no party except the High Court party.

SHRI V. GOPALSAMY (Tamil Nadu): Your party, Sir.

MR. CHAIRMAN: Last word from the judge and then, Mr. Salve.

SHRI P. RAMAMURTI: Last word is from your party.

MR. CHAIRMAN: I have already said the first word.

SHRI B. D. KHOBRAGADE: So, he wants to say the last word from the Justice party.

MR. CHAIRMAN: I will tell him.

SHRI SANKAR PRASAD MITRA: Though I do not belong to any party, I believe as a Member of this House I have a right to offer my hearty congratulations to Mr. Shyam Lai Yadav on his re-election as Deputy Chairman of this House. I have been here only for a short while, and during the time I have been here, I have always found him kind and considerate to all the Members of the House.

I would like to make a humble request to him, Sir. My request is that he should . be a little more sympathetic to those who sit in the middle row of this House—who are described as "others." When he rings the bell, he should do so with a little circumspection, particularly when a Member is making some constructive contribution to .the debate.

My second submission to you. Sir, is that I regret—I do not want to say anything in bad taste—that in the statement of the hon. Minister, the adjective that he

used with regard to the State of Uttar Pradesh, is an unfortunate adjective. India. is one. All States in India are equally important. That is the Constitution the people of India have given unto themselves, and a statement of this nature is contrary to the spirit of the Constitution. I would, therefore, request the hon. Minister to gracefully withdraw that statement.

SHRI AJIT KUMAR SHARMA (Assam): I join in the felicitations to hon. Shri Shyam Lai Yadav, and while welcoming him as the Deputy Chairman for the second time, I only wish that from the Chair whenever he looks at the Opposition Members he would forget that he is a Member of the ruling party, the Congress and that whenever he looks at the Members from small States he would forget that he belongs to U.P. I once again congnatulate him.

SHRI N. K. P. SALVE (Maharashtra): Sir, it is not a mere observance of convention that on my own behalf and on behalf of my party I offer my felicitatioos and congratulations to Mr. Shyam Lai Yaday on his re-election as Deputy Chairman. Sir, I express our very great delight in joy because in him we have found a man who, while sitting on this Chair, hai shown exemplary restraint and impartia- ' Hty in conducting the proceedings of this House. Shri Shyam Lai Yadav has to his credit a very distinguished and meritorious record of service of public life of several years. Therefore, the very graceful manner in which his election was held today is a matter of very great tribute to the manner in which the House conducts its proceedings. Sir, gracefully, with a voice vote, the election result was decided. And I ardently wish the happy and cordial atmosphere which had been created had not been allowed to be vitiated by any controversy. This is not an occasion for any controversy. We have to felicitate and congratulate the person who has to sit there and carry on a most onerous, cumbersome and thankless job after you leave at 11 o'clock. The burden which he has to carry...

MR. CHA[RMAN; I vrish I could leave at 11 O'clock!

था भा वे खोबरागडे : 12 वजे, 11 वजे नहीं।

SHRI N. K. P. SALVE: Only one thing I want to submit. To me and to everyone of our party, for our esteem, our reverence and respect, every State is kept on the same pedestal. If a State is called important, it is not that in our esteem we are keeping it on a higher pedestal but it is just because of its population. And because the person who has been sleeted happens to come from that State, a tribute is paid in the normal course, and no controversy should have been raised.

SHRI B. D. KHOBRAGADE: The word "important"?

SHRI N. K. P. SALVE: One may say that i; could have been couched this way or that way. But so far as the bona fides or the real intent and purpose is concern ed, I am sure none of them has any doubt. No one in this House can afford to keep any one State or a higher pedestal than others for esteem, reverence and respect. As for convention and other matters, I do- not want to go into it. I submit, Sir, that it is not at all a question of accep tance of one and rejection of the other for thi's esteemed position. It accords with all that has been happening in this House and there is not the slightest violation of any convention or principle as such. For the first time, I was delighted to hear a very responsible speech by Mr. Piloo Mody. Possibly the fact that he has .shift ed to that seat has made him responsible because he said: there is no personal ran cour, there is no personal bitterness. We have as much goodwill for them as we expect them to have for us. I would exaly make one request to Shyam Lalji. Kindly dp not be led away by the myth that numerically we are very powerful. Numferically we are not very powerful. They have a galaxy of orators, top-ranking ora tors. Some of them are such orators, whose names I do not want to take, with such tremendous lung power that ugainst them if there is an operation ----- {Inter ruptions)

MR. CHAIRMAN: Before I call up on

श्री रामेश्वर सिंह (उत्तर प्रदेश) : मेरा व्यवस्थाना प्रकृत है।

MR. CHAIRMAN: Before I call upon Shri Shyam Lai Yadav to reply to these words of congratulations, I wish to say that we should now forget once and for all that this happened because of an unfortunate expression, as somebody has put it.

SHRI PILOO MODY: Let him reply fii^t from here.

MR. CHAIRMAN: He will reply. He is already in bad company.

SHRI PILOO MODY: He may be sharing a bench with me, but he is sharing a Chair with you.

MR. CHAIRMAN: I leave it oefore he sits here, but you promised to sit on him.

श्री उपसभापित : माननीय सभा-पति जी, मैं श्राप का और सदन के माननीय सदस्यों का ग्रत्यंत श्राभारी हूं कि उन्होंने फिर, दुबारा, इस गौरवपूर्ण पद के लिए मुझे चुना और इस श्रवसर पर सरकार की तरफ से माननीय शर्मा जी और विपक्ष की ओर से श्री पील् मोदी जी तथा विभिन्न दलों के नेता सदस्यों ने, माननीय सदस्यों ने, जो सद्-भावना मेरे प्रति व्यक्त की उस के लिए मैं उन सब का हृदय से श्राभारी हूं।

माननीय शर्मा जी मेरे राजनैतिक जीवन शुरू करने के वक्त मुगलसराय में मेरे चुनाव कार्य में सहायक थे। उस दिन से उनके साथ मेरा संबंध रहा है इस लिए उन्होंने ग्रगर कोई शब्द कहा तो मैं समझता हूं, एक शुद्ध भावना के साथ कहा। लेकिन मेरे प्रदेश से मोदी जी का भी संबंध रहा; उनके पूज्य पिता जी हमारे राज्यपाल रहे थे....

SHRI PILOO MODY: At that time it was the most important State.

श्रो उपसद्मापति :यह मही है। कम से कम उन समय तो उसकी महत्ता थी ग्रीर में ग्राज उनकी बगल में बैठा हं, यह मेरे लिए बहुत सौभाग्य की बात है।

श्री सभारति : मैंने तो कहा . . . be careful (खबद्यान)

था जनदोश प्रसाद माथर (उत्तर प्रदेश) : सीट तो लम्बी कर दी जाए जिससे बैठ सकें ग्राराम से।

श्री उपसंभापति : मान्यवर, सदन में पिछले समय में जब मझे यह शभ ग्रवसर मिला था तो मैंने प्रयास किया कि सदन की कार्यवाही को सदन के नियमों के अनसार और सदन की परंपराओं के श्रनसार चलाऊं और जो श्री ग्राडवणी जी ने कहा, वह बात हमेगा मेरे ध्यान में रहती है कि सरकार का कार्य होना चाहिए । लेकिन बिपक्ष के सदस्यों की ग्रपनी बात कहने का मौका मिलना चाहिए । मैं समझता हं कि उस दायित्व को निभाने में मैं पीछे नहीं रहा ग्रीर धारो भी इस बात को मैं विश्वास के साथ कहना चाहता हं कि मैं यह प्रयास करूंगा कि सदन की कार्यवाही को नियमों के श्रनसार चलाऊं और माननीय सदस्यों को श्रपनी भावनाश्रों को व्यक्त करने का ग्रवसर दं।

कई माननीय सदस्यों ने किसी स्केल की चर्चा की । हमने तो यह स्केल कभी देखा ही नहीं । श्री पीलू मोदी जी भी कह रहे थे कि वह स्केल कहां है मैंने भी नहीं देखा । तो वह भायद स्केल माननीय सदस्यों के लिए है, चेयर के लिए नहीं है. वहां बैठकर दिखाई नहीं देता । लेकिन यहां सदन में जिन नियमों के अनसार हम काम करते हैं और जिस उद्देश्य से काम करते हैं, उसमें मैं ऐसा समझता हं कि ग्रव तक यह संभव नहीं

हुआ कि न्याय की तुला के अनुसा काम करना सम्भव हो सके, यह न्यायालय में ही होता है । यहां राजनीतिक विचार-धारा से सभी सदस्य आते हैं और उससे प्रभावित रहते हैं और ग्रपनी राजनीतिक विचारधारा के ग्रनसार कार्यवाही करने का प्रयास करते हैं। इस कारण से यह हमारे जनतन्त्र में सम्भव नहीं हो सका कि जो पीठासीन अधिकारी हो वह सर्वसम्मत्ति से चनाव भी जीत जायें। इसलिए किसी न किसी दल से वह सम्बन्ध रखते हैं और उसी दल के सहयोग से इस सदन में या उस सदन में सदस्य होते हैं । इसलिए मेरा यह कर्तव्य है कि मैं प्रधान मंत्री जी का बहत ब्राभार प्रकट करूं कि उन्होंने मझे इस सदन में लाने की कृपा की ग्रीर इस पद लिए भी उम्मीदवार बनाया ।

श्रीमन, मैं नेता सदन का, जो आज संयोग से यहां उपस्थित नहीं हैं क्योंकि उन्हें किसी अन्तर्राष्टीय सम्मेलन में भाग लेने के लिए ग्राज प्रातःकाल जाना था, मैं उनका भी बहुत ग्राभारी है कि उन्होंने मेरे कार्य को देखा ग्रीर मझ में यह विश्वास प्रगट किया कि मझे द्वारा इस पद पर कार्य करने का अवसर मिला । मैं संसदीय कार्य मंत्री और उप-मंत्री श्री कल्पनाथ राय का भी ग्राभारी हं जो उन्होंने कार्य किया और मेरे नाम का प्रस्ताव किया । मैं उन सभी सदस्यों का भी आभारी हं जिन्होंने मेरे लिए प्रस्ताव किया । लेकिन इस बात को मैं फिर स्पष्ट इ.रना चाहता हं कि मैं किसी भैदभाव के बिना, किसी पक्षपात के बिना, सभी माननीय सदस्यों के साथ, यह प्रवास करूंगा कि समान भाव से कार्य किया जाए, उनको श्रपनी बात रखने का मौका मिले ग्रीर कोई ग्रनावण्यक हस्तक्षेप न हो और मझे आशा है कि जो, माननीय सदस्यों ने विभिन्न दलों के नेताओं ने, ग्राण्वासन दिया है उसको वह ध्यान में

रखेंगे ग्रौर उनका सहयोग मुझे उसी प्रकार से प्रयन्न रूप में मिलता रहेगा जिससे मैं ग्रपने कार्य को पूरी तरह से निभा सकूं।

मैं पुनः ग्राप सब काग्राभार प्रकट करता हूं ग्रीर माननीय सम पित जी का बहुत ऋणी हूं जो उन्होंने पिछले दो साल में जब मैं इस पद पर कार्य करता रहा, यहीं नहीं, सदन में ही नहीं सदन के बाहर भी जिस प्रकार का विश्वास मुझमें में प्रकट किया ग्रीर काम करने का जो ग्रवसर दिया उससे मैंने ग्रधिक शिक्षा ग्रहण की है ग्रीर मुझे ग्राशा है कि उसी प्रकार से ग्रापका विश्वास श्रीर सहयोग मझे प्राप्त होता रहेगा। धन्यवाद।

MR. CHAIRMAN: Papers to be laid on the Table.

श्री रामेश्वर सिंह : श्रीमन्, मेरा व्यवस्था का प्रश्न है । ग्रापने मुझको वचन दिया है कि इसके बाद मैं लूगा । ग्राप ग्रपने वचन का ख्याल करिये ।.. (व्यवधान)

श्री सभाषात : ठहरिये, तो यहां 15 या 12 मिनिस्टर बैठे हुए हैं, उनको तो फरसत हो जाये।

PAPERS LAID ON THE TABLE

NoMficatioii of the Ministry of Irrigation

THE MINISTER OF IRRIGATION

(SHRI KEDAR PANDEY): Sir, I beg to lay on the Table, under section 30 of the Brahmaputra Board Act, 1980, a copy each (in English and Hindi) of the following Notifications of the Ministry of Irrigation:

- (i) G.S.R. No. 676(E), dated the 29th December, 1981, publishing the Brahmaputra Board Rules, 1981.
- (ii) G.S.R. No. 240(E), dated the IM March, 1982, publishing Corrigendum to the above Notification. [Placed in Library. *See* No. LT-^012/82 for . CiJ and (ii)l.

L Report and Accounts (1980-81) of the Banana and Fruit Development Corporation Limited, Madras and related paper.

on the Table

- II (i) Assam Land Revenue RegulatioD (Amendment) Act, 1981.
- (ii) Certified Accounts (1980-81) of the National Institute of Rural Development, Hyderabad and related paper.

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM): Sir, I beg to lay on the Table:

- I. A copy (in English and Hindi) ojf the Seventeenth Annual Report and Accounts of the Banana and Fruit Deve lopment Corporation Limited. Madras, for the year 1980-81, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon, undersub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT—4078/82].
- II. A copy each (in English and Hindi) of the following papers:
 - (i) The Assam Land and Revenue Regulation (Amendment) Act, 1981 (No. 2 of 1981), enaced by the Prssident. [Placed in Library. See No. LT—3814/82].
 - (ii) Certified Annual Accounts of the National Institute of Rural Development. Hyderabad, for the year 1980-81, together with a statement giving reasons for the delay in laying the paper. [Placed in Library. See No. LT—3865/82].

>Report (1980-81) of the Union Public Service Commission and related paper.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): Sir, I beg to lay on the Table, under clause (1) of article 323 of the Constitution, a copy